

(a) the steps taken by his Ministry to solve shortage of Doctors in different States to provide basic health facilities to everyone;

(b) the policy to establish more medical colleges in different States; and

(c) whether his Ministry can provide 3 per cent special Quota to Bodoland Students from Central Government quota in (i) Guwahati and Silchar Medical College and (ii) RIIMS?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) In order to facilitate establishment of more medical colleges in different States and to increase the number of doctors, Medical Council of India Regulations are being amended to rationalize the existing norms of requirement of land; encouraging Public Private Partnership (PPP), allowing Corporate sector to set up medical colleges; altering the teacher student ratio etc.

Further, this Ministry proposes to set up a National Council for Human Resources in Health as an overarching regulatory body for the health sector to reform the current regulatory framework and enhance supply of skilled personnel. A Task Force under the chairmanship of Union Secretary (Health and Family Welfare) has been constituted to deliberate upon the issue of setting up the proposed National Council. The Task Force shall submit its report to the Ministry by 31st July, 2009.

(c) The Central Government will examine the matter relating to provision of 3 per cent quota to Bodoland Students in these three institutions.

Grievances of employees and workers

189. SHRI PRAVEEN RASHTRAPAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the All India Health Employees and Workers Confederation, New Delhi had submitted Memorandum dated 4th June, 2009 to Hon'ble Minister;

(b) if so, the status of the legitimate grievances of the employees; and

(c) whether he will call the Union representatives for discussion?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) and (c) The demands of All India Health Employees and Workers Confederation, New Delhi have already been discussed with the representatives. They have also been advised to raise this legitimate demands through existing mechanisms of grievance redressal.

Upgradation of CGHS facilities

190. SHRI N. BALAGANGA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: